

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No. 767/2019**

Date of Decision: 20<sup>th</sup> November, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)  
RAVINDER KAUR, MEMBER (J)

Ras Bihari Rakesh, Aged 50 years,  
S/o Late Sheonandan Sharma,  
R/o 74, Girnar, Anushakti Nagar,  
Mumbai - 400 094; Presently  
working as Scientific Officer-G  
in the Radiation Standards Section  
(RSS) of Radiation Safety Systems  
Division (RSSD), Mod Lab, BARC,  
Trombay, Mumbai - 85. . . . **Applicant**  
**( In person )**

## VERSUS

1. Union of India through the Secretary, Department of Atomic Energy (DAE) Government of India, Anushakti Bhavan, C.S.M. Marg, Near Gateway of India Mumbai - 400 001.
2. The Director, BARC; Central Complex, Trombay, Mumbai - 400 085.
3. Head, Radiation Safety Systems Division (RSSD). Mod Lab, BARC, Trombay, Mumbai - 400 085.
4. Dr. Pradeepkumar K.S. Formerly Head, RSSD & Director, Health Safety and Environment Group (HS&EG), BARC  
C/o  
The Controller, BARC  
Central Complex, Trombay,  
Mumbai - 400 085. . .

## ORDER (ORAL)

PER: R. VIJAYKUMAR, MEMBER (A)

Heard the applicant. The applicant submits that even before his APAR had been

written, the respondents had asked him to sign in token of his having seen the APAR and grading and the E-mail impugned by him is stated to be in that context. He has further stated that the APAR was actually written up subsequently. He admits that he had signed a statement recording the plan and targets that was set up for the following year in respect of APAR for the year 2018-2019 and he has not been asked to see nor communicated the APAR for 2017-2018.

**2.** In these circumstances, the respondents are directed to communicate the APAR in complete form to the applicant after obtaining his acceptance or non-acceptance thereof at the appropriate column of the APAR within a period of four weeks of receipt of a certified copy of this order.

**3.** The Original Application is disposed of at the admission stage in the aforesaid terms, without any order as to costs.

(Ravinder Kaur)  
Member (J)  
ma.

(R. Vijaykumar)  
Member (A)